Annexure-4

Name of the corporate debtor: SASA MUSA SUGAR WORKS PRIVATE LIMITED; Date of commencement of liquidation: 20.02.2025; List of stakeholders as on: 21.04.2025

List of unsecured financial creditors

(Amount in ₹)

Sl. No.		Details of claim received		Details of claim admitted					Amount		Amount	
		Date of receipt	Amount claimed	Amount of claim admitted		Amount covered by guarantee	total amount	Amount of contingent claim	mutual dues that	of claim	of claim under verificatio n	Remarks, if any
1	Sajid Ali		₹ 1,06,39,000.00	₹ 1,06,39,000.00	Unsecured Financial Loan	₹ -	0.60%	-	-	-		The claim form D ,Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 was received.
2	Najma Begum		₹ 6,55,000.00	₹ 6,55,000.00	Unsecured Financial Loan	₹ -	0.04%	ı	ı	1	-	The claim form D ,Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 was received.
3	Shahid Ali		₹ 72,04,129.00	₹ 72,04,129.00	Unsecured Financial Loan	₹ -	0.41%	1	1	-	-	The claim form D ,Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 was received.
Total			₹ 1,84,98,129	₹ 1,84,98,129	-	₹ -	1.05%	-	-	-	-	